## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/168/2016

NAME OF THE PETITIONER(S)

: R. S. Mohammed Saleem & another

NAME OF THE RESPONDENT(S)

: M/s Sara Cotton Fibers Private Limited & 9 others

**UNDER SECTION** 

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Mls. Ramak Kehnan Vivaraghavan and Gr. Siva Shankanan.

patitioners in CP.
and Respondents 1 & 2.

G. SINALINGRAM

Proxy coursel der R3

Proxy coursel fer

RI in cp. and

R3 In CA 55/16.

Car folias

P. Neilakantan romeat araman. R Coursel for R2 - R10 in tcp 168/16 and

appricantin (A SSIIb

ORDER

Counsel for petitioner present. Proxy counsel Mr.Sivalingam representing sr. counsel Mr.Srinivasan for R1 in CP present. Counsel for R3 to R10 also present. No representation on behalf of R2. Counsel for Applicant in CA 55/2016 present. No representation on behalf of R4 in CA. However, counter has been filed by R4 by serving a copy on the Applicant. Counsel for R3 prays time to file counter in the Application. At request, time is extended. Put up on 21.11.2016 at 10.30 A.M.

Ch. Mohd Sharief Tariq Member (Judicial)

Anantha Padmanabha Swamy Member (Judicial)